

12.04 hrs.

12.4 ½ hrs.

ESTIMATES COMMITTEE

[English]

Statement

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): I beg to lay on the Table a statement (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Tenth Report (Eighth Lok Sabha) on the Ministry of Education and Culture—Elementary Education.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

[English]

MR. SPEAKER : The Committee on Absence of Members from the Sittings of the House in their Fourth Report presented to the House on 24th April, 1986, have recommended that leave of absence be granted to the following Members for the period mentioned against each :—

1. Shri Charan Singh	19th April to 7th May, 1986.
2. Shri B.V. Desai	19th April to 7th May, 1986.
3. Shrimati N.P. Jhansi Lakshmi	3rd to 28th and 31st March, 1986.
4. Shrimati Indumati Bhattacharyya	5th to 25th March, and 31st March, to 23rd April, 1986.
5. Shri Srikanta Datta Narasimharaja Wadiyar	12th to 25th March and 31st March to 11th April, 1986.
6. Shri Lala Ram Ken	21st to 25th March and 31st March, to 10th April, 1986
7. Shri A. Senapathi Gounder	31st March, to 23rd April, 1986.
8. Shri Mahendra Singh	15th to 29th April, 1986
9. Shri Sambhajirao Kakade	8th April to 7th May, 1986.
10. Shri S.B. Chavan	16th April to 7th May, 1986.
11. Shri Saifuddin Ahmed	3rd to 21st April, 1986.

Is it the pleasure of the House that leave as recommended by the Committee be granted ?

SEVERAL HON. MEMBERS : Yes.

MR. SPEAKER : The leave is granted. The Members will be informed accordingly.